

**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001**

No. NGT(PB)/29-FP/Admn./2011/203

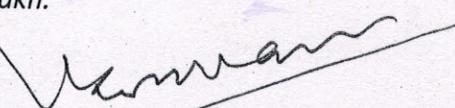
March 11, 2016

ORDER

In exercise of powers conferred on the Chairperson of the National Green Tribunal vide National Green Tribunal Act, 2010 read with Rule 4 of the National Green Tribunal (Financial and Administrative Power) Rules, 2011 and MoEF Order no. 17(15)/2012-PL/NGT dated 29.06.2012, it is directed that:-

- (A) *The learned Registrar General of the Principal Bench and the Learned Registrar at the respective Benches are hereby delegated the financial power of sanctioning the expenditure to Rs. 1 Lakh. Whereas the expenditure in excess of Rs. 1 Lakh should be incurred with the prior approval of the Hon'ble Chairperson.*
- (B) *The above sanction shall be subject to the approval of the Hon'ble Finance Committee at the Principal Bench and /or at the Zonal Benches.*
- (C) *The Ld. Registrar General/Ld. Registrar could grant financial sanction up to Rs. 25,000/- at their own level without approval of the Financial Committee.*
- (D) *It is expected that in the noting, views in favour or against the proposal would be clearly recorded by all concerned. All such expenditure incurred shall be submitted to the Principal Bench's Accounts Department for reconciliation and adjustment of the Advance/ Imprest money or even otherwise.*

Further, keeping in view the fact that there are 2 Benches operating in Chennai the Imprest money provided to the Benches may be enhanced to Rs. 5 Lakh."

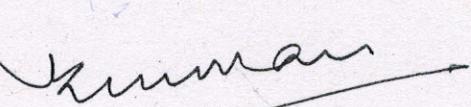

**(Justice Swatantar Kumar)
Chairperson**

To

Ld. Registrar General, NGT(PB)
&
Ld. Registrars of the Zonal Benches
at Chennai, Bhopal, Pune & Kolkata

Copy to:

1. DR-cum-PPS to Hon'ble Chairperson
2. PA to Ld. Registrar General
3. The Director (IFD), MoEF, New Delhi.
4. The Pay and Accounts Officer, MoEF, Paryavaran Bhawan, CGO Complex Lodhi Road, N.D-110003.
5. All Section Incharge, NGT(PB).
6. The Drawing and Disbursing Officer, National Green Tribunal.
7. Director (PL), MoEF & CC, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi - 110 003
8. Principal Director of Audit, Scientific Department, AGCR Building, I.P Estate, New Delhi.
9. Concerned file (Delegation of Financial Powers)
10. Website of NGT.
11. Sanction Order Guard File.


**(Justice Swatantar Kumar)
Chairperson**